

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.2479
TO BE ANSWERED ON 16.03.2017

Solar Energy Based Dual Pump Piped Water Supply Scheme

†2479. **SHRI YOGI ADITYA NATH:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the name of the States where Solar Energy Based Dual Pump Piped Water Supply Scheme has been implemented in the country;
- (b) the details of the financial assistance provided to States under the said Scheme by the Government during the last three years, year-wise and State-wise; and
- (c) the current status of the said Scheme, State-wise?

ANSWER
MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) Ministry of Drinking Water and Sanitation with the assistance of National Clean Energy Fund (NCEF) and National Rural Drinking Water Programme (NRDWP) funds has provided financial assistance to 10 States namely Andhra Pradesh, Telangana, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Odisha, Uttar Pradesh, West Bengal and Maharashtra during 2012-13 to 2014-15 for installation of 11,068 Solar Energy based dual pumps in these States. So far, 12,550 such solar pumps have been installed in these States. Besides, extension of this scheme has also been started in the year 2014 with the collaboration of Ministry of New and Renewable Energy Fund (MNRE) under which a target of installation of 15,400 Solar power based dual pumps in 17 States namely, Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Jharkhand,

Karnataka, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal has been given.

(b) & (c) The details of financial assistance provided to States under National Clean Energy Funded scheme are as under:-

(Rs. in Lakhs)

Sr. No.	Name of the State	2012-13	2013-14	2014-15	Total amount released (Rs. In Lakhs)
		Amount Released (Rs in lakhs)	Amount Released (Rs in lakhs)	Amount Released (Rs in lakhs)	
1	Andhra Pradesh	312.12	0	131.22	443.34
2	Bihar	573.24	0	0	573.24
3	Chattisgarh	1958.4	0	2065.4	4023.8
4	Jharkhand	2186.88	0	2306.37	4493.25
5	Madhya Pradesh	1364.76	0	1439.33	2804.09
6	Maharashtra	77.52	0	81.76	159.28
7	Odisha	3594.48	0	3790.88	7385.36
8	Telangana	0	0	197.93	197.93
9	Uttar Pradesh	195.84	0	206.54	402.38
10	West Bengal	801.72	0	845.53	1647.25
Total		11065	0	11064.96	22129.92

Under extension of the scheme which is jointly funded with the Ministry of New and Renewable Energy, funds are not provisioned separately for the purpose. The funding of the scheme is to be carried out from regular NRDWP-Coverage and sustainability funds released to States and a partial subsidy of Rs. 0.40 Lakhs approximately is to be provided by MNRE directly to the State Renewable Agencies. Hence, funds details for this scheme separately are not maintained by the Ministry. As per information provided by the States on the online portal of the Ministry, the current status of the scheme is at Annexure.

Annexure						
Annexure referred to in part (c) of Lok Sabha unstarred Q.No. 2479 for answer on 16.03.2017						
S.No.	State	Target Given By MDWS	No. of solar dual pump installed			
			2014-2015	2015-2016	2016-2017	Total
1	ANDHRA PRADESH	1000	0	0	553	553
2	ASSAM	300	0	0	0	0
3	BIHAR	400	0	0	12	12
4	CHATTISGARH	2000	2	0	2	4
5	GUJARAT	400	2	3	3	8
6	HARYANA	100	0	0	0	0
7	JHARKHAND	2000	1	3	180	184
8	KARNATAKA	400	1	38	3	42
9	MADHYA PRADESH	1500	0	0	0	0
10	MAHARASHTRA	500	0	0	0	0
11	ODISHA	2000	0	1	44	45
12	PUNJAB	100	0	0	0	0
13	RAJASTHAN	1800	1	0	0	1
14	TAMIL NADU	100	0	1	0	1
15	TELANGANA	900	0	0	181	181
16	UTTAR PRADESH	1400	0	1	0	1
17	WEST BENGAL	500	0	0	0	0
Total		15400	7	47	978	1032

**As per IMIS format C-35B.*